## HIGH COURT LEGAL SERVICES COMMITTEE HIGH COURT OF MEGHALAYA, SHILLONG

## **NOTIFICATION**

Dated Shillong, the November, 2018

## No.HCM II/142/2017/Estt/

With approval

of the Judge-In-Charge, High Court Legal Services Committee, High Court of Meghalaya, the Committee is pleased to empanel Shri S.Chakrawarty, Senior Advocate, for acting as Legal Aid Counsel in the High Court of Meghalaya.

The High Court Legal Services Committee has full authority in selecting such panel lawyers/ advocates for acting as Legal Aid Counsel.

Nothing shall prevent the High Court Legal Services Committee from deleting names from the panel after being satisfied that he/ she has been neglecting his/her duties or has been conducting malpractices while performing his/her duties as panel lawyer.

By order,

SECRETARY HCLSC

Memo No.No.HCM II/142/2017/Estt / 5677 A

Dated 20 November, 2018

Copy to :-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice for his Lordhip's information.

2. The P.S. to Hon'ble Mr. Justice S.R.Sen, Executive Chairman, Meghalaya State Legal Services Authority, for his lordship's information.

3. The P.A to Registrar General, High Court of Meghalaya, Shillong.

4. The Director General of Prisons, Meghalaya, Shillong.

5. The Secretary to the Government of Meghalaya, Law Department.

6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.

7. The District and Sessions Judge-cum-Chairman, District Legal Services Authority Shillong/Nongpoh/Nongstoin/Tura/ Williamnagar/Jowai/Ampati.

8. The Deputy Commissioner, Baghmara/Khliehriat/Mawkyrwat/Resubelpara

9. The President, Meghalaya High Court Bar Association, Shillong.

10. The Judge, District Council Court, KHADC/JHADC/GHADC.

11. The Director, Printing and Stationery, Meghalaya, Shillong for publishing the notification in the next issue of the official gazette.

12. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.

13. Shri S. Chakrawarty, Senior Advocate for information and necessary action.

14. Notice board.

15.Office file.

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